



**Dated: 5 February, 2020**

**SECOND REPORT (SEVENTEENTH LOK SABHA) OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES ON “MEASURES UNDERTAKEN TO SECURE REPRESENTATION OF OBCs IN ADMISSIONS AND EMPLOYMENT IN KENDRIYA VIDYALAYAS/NAVODAYA VIDYALAYAS AND SAINIK SCHOOLS/RASHTRIYA MILITARY SCHOOLS” PERTAINING TO THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT.**

Shri Ganesh Singh, M.P. and Chairperson, Committee on Welfare of Other Backward Classes presented to Lok Sabha today, i.e. the 5 February, 2020, the Second Report (Seventeenth Lok Sabha) of the Committee on Welfare of Other Backward Classes on the subject “Measures undertaken to secure representation of OBCs in admissions and employment in Kendriya Vidyalayas/Navodaya Vidyalayas and Sainik Schools/Rashtriya Military Schools” pertaining to the Ministry of Human Resource Development. Some of the important Observations/Recommendations of the Committee are as under:

| Subject  | Summary of the Observations/ Recommendations   |
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| <p><b>IMPERATIVE FOR EXTENDING THE OUTREACH OF SPECIAL PURPOSE SCHOOLS</b></p> | <p>The Committee have observed that the Navodaya Vidyalayas(NVs) and Sainik Schools are undertaking the job of talent scouting while also broadening the coverage of good quality public school education to the <i>hitherto</i> uncovered regions and sections of the population while the Kendriya Vidyalayas and Rashtriya Military Schools are focusing intensively on the wards of Central Government/Defence Employees. While appreciating the importance of the services being rendered by these institutions, the Committee have desired that the 24 NVs, which have been sanctioned but not yet functional must be started without further delay and more schools in the above four categories be opened in the backward regions of the country for increasing the outreach of these special purpose institutions.</p> <p>(Recommendation Para No. 1 of the Report)</p> |
| <p><b>OBC RESERVATION IN ADMISSIONS TO KENDRIYA</b></p>                        | <p>The Committee have been anguished to note that there is no provision for reservation of OBCs in admission to Kendriya</p>   |

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| <p><b>VIDYALAYAS/NAVODAYA VIDYALAYAS</b></p>  | <p>Vidyalayas/Navodaya Vidyalayas even when the same is being provided to SC/ST students. The Committee have taken a considered view that the provisions of the Central Education Institutions (Reservations in Admissions) Act, 2006 are legally binding on the KVS and NVS to reserve seats in admissions for OBC. The Committee have urged that in pursuance of Article 15(5) and Article 15 (6) (b) of the Constitution, 27 per cent reservation in admissions to Socially and Educationally Backward Classes of citizens in all private educational institutions, whether aided or unaided by the State other than the minority educational institutions referred to in clause (1) of Article 30 should be provided. The Committee have also strongly recommended that a decision on the reservation of OBCs in admissions to KV/NVs in line with an assurance provided by the Department of School Education &amp; Literacy to the Committee, should be arrived at within three months and implemented so as to ensure that reservation benefits can be availed by the OBC students in the 2020-20 session without any difficulty.</p> <p>(Recommendation Para No. 2 of the Report)</p> |
| <p><b>OBC RESERVATION IN ADMISSIONS TO SAINIK SCHOOLS/RASHTRIYA MILITARY SCHOOLS</b></p>                                      | <p>The Committee have noted that seats are reserved for SCs and STs in admissions to Sainik Schools and Rashtriya Military Schools while no such reservation benefits are extended to the OBC candidates in the said schools. The Committee have not been in agreement with the views expressed by the Ministry of Defence that since around 25-26% OBC students are able to get themselves enrolled in Rashtriya Military Schools on the basis of open merit, earmarking of a particular quota for them may lower their morale. Instead, the Committee have strongly recommended that OBC reservation in admissions in Sainik Schools/Rashtriya Military Schools should be fully implemented and the matter be decided favorably in the upcoming Board Meeting without fail.</p> <p>(Recommendation Para No. 3 of the Report)</p>  |
| <p><b>REPRESENTATION OF OBCS IN EMPLOYMENT UNDER KENDRIYA VIDYALAYA SANGATHAN(KVS) AND NAVODAYA VIDYALAYA SAMITI(NVS)</b></p> | <p>The Committee have been unhappy to note that the representation of OBCs in various posts within NVS and KVS was lagging behind the mandated ratio of 27%. The Committee have accordingly desired that pro-active steps should be taken by the Ministry to ensure fair representation of OBCs in these posts. The Committee have also understood that the Kendriya Vidyalaya Sangathan has</p>  |

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|   | <p>acknowledged the fact that some of the OBC employees in the organization have got selected on their own merit. The Committee have opined that calculating these candidates who got selected on their own merit within the reserved seats had violated the guidelines issued by the DoPT and was illegal. The Committee have therefore, strongly recommended that the Ministry of Human Resource Development should strictly follow all the DoPT orders and guidelines regarding OBC reservation in recruitment to educational institutions/Departments/ Autonomous organizations under it to ensure that in future such OBC candidates getting selected on their own merit are not adjusted within the reserved category. They have also desired that a fresh exercise of enumerating the OBC employees in the KVS and NVS should be undertaken accordingly.</p> <p>(Recommendation Para No. 4 of the Report)</p> |
| <p><b>RESERVATION OF OBCS IN EMPLOYMENT UNDER SAINIK SCHOOLS AND RASHTRIYA MILITARY SCHOOLS</b></p> | <p>While examining the information pertaining to representation of the OBCs in employment in Rashtriya Military Schools and Sainik Schools, the Committee have noted that it is far below the Constitutionally mandated ratio of 27%. Therefore, the Committee had discerned lack of seriousness in implementation of OBC reservation in Rashtriya Military Schools (RMSs) and Sainik Schools and have recommended that OBC reservation in Sainik Schools/Rashtriya Military Schools should be scrupulously implemented by the Ministry of Defence and all the unfilled OBC vacancies be advertised and filled immediately as per the relevant DoPT Orders and Guidelines on OBC reservation.</p> <p>(Recommendation Para No. 5 of the Report)</p>   |